

Annexure-3

Name of Corporate Debtor: SPARKLET ENGINEERS PRIVATE LIMITED

Date of Commencement of CIRP : 08.12.2025

List of Creditors as on : 22.12.2025

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

S. No .	Name of the creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	(Amount in Rs)
		Date of Receipt	Total Claim Received	Total Claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Axis Bank Limited	22.12.2025	53,43,19,874	42,92,39,377	Secured Loan (Refer Note)	Yes	No	87.97	NIL	NIL	NIL	10,50,80,497		
2	RBL Bank Limited	22.12.2025	6,08,72,100	5,33,79,791	Secured Loan (Refer note)	Yes	No	10.94	NIL	NIL	NIL	74,92,309		
3	Small Industries Development Bank of India	22.12.2025	73,26,613	53,26,030	Secured Loan(Refer Note)	Yes	No	1.09	NIL	NIL	NIL	20,00,583		
	Total		60,25,18,587	48,79,45,198				100%				- 11,45,73,389		

NOTES

Axis Bank Limited

A. 1st pari passu charge on all immovable Property viz. Plot No. A-87/B, MIDC Addl. Ambernath Indl. Area, Anand Nagar, Ambernath (E) Dist. Thane adm. about 1000 sq. mtrs.
 B. 1st pari passu charge on Immovable Property of the Company, viz. Plot No.B-54 MIDC, addl. Ambernath Indl. Area, Ambernath, Dist. Thane adm. about 800 sq. mtrs.
 C. 1st pari passu charge on Imm. prop of the Co. viz. Plot No. A-88 & A-89, in addl. Ambernath Indl. Area, Ambernath, Dist. Thane adm. about 2000 sq. mtrs.
 D. 1st pari passu charge on Imm. prop of the Co. viz. Plot No. A-61, in addl. Ambernath Indl. Area, Ambernath, Dist. Thane adm. about 1102 sq. mtrs.
 (A, B, C & D) - Together with all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth both present and future. As more particularly mention in MOE.

Also personal guarantee of Mr. Shukanto Ghosh, Mr. Ranabrat B Ghosh and Mrs. Devikarani Ranabrat Ghosh.

RBL Bank Limited

First Pari Passu Charge on the Current Assets and Movable Fixed Assets of the borrower, both present and future. The charge is further secured by First Pari Passu Charge along with Axis Bank on the immovable properties situated at A-87B,B-54,MIDC,Anand Nagar,Ambernath and immovable properties situated at A-88 and A-89, Additional MIDC Ambernath. Also personal guarantee of Mr. Shukanto Ghosh, Mr. Ranabrat B Ghosh and Mrs. Devikarani Ranabrat Ghosh.

Small Industries Development Bank of India

All the Movable properties of the borrower pertaining to the project of the borrower as per loan agreement and situated at A-61, A-89 and B-54 Additional MIDC Ambernath, Thane 421506 including but not limiting to its movable plant and machinery, machinery, spare and tools, office equipment, computers, furniture and fixtures and all other movable, both present and future (save and except book debts)

Also personal guarantee of Mr. Shukanto Ghosh, Mr. Ranabrat B Ghosh and Mrs. Devikarani Ranabrat Ghosh.

